

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 23.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Smt. Suman Purva, Advocate	S.B. Criminal Misc. Petition No. 3306/2015 Laxman Solanki V/s State of Rajasthan	Mr. T.C. Sharma	Mr. DLR Vyas

CAUSE LIST 24.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Dr. Manjula Choudhary, Advocate	S.B. Criminal Misc. Petition No. 2678/2016 Jai Prakash Saini V/s State of Rajasthan	Mr. Pankaj Sharma	Mr. Jitendra Ojah

CAUSE LIST 25.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Rishi Vaishnav	S.B. Criminal Misc. Petition No. 3337/2015 A/w S.B. Criminal Petition No. 3362/2015 Harshad Panchal V/s State & Anr.	Mr. Sachin Acharya	Ms. Varsha Bissa, Respondent No. 2

Dheeraj K Sharma
21/11/16
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Needy -- Timely Help May Create History ”